

Inspectors and higher officials of the office of the Labour Commissioner, Delhi as a part of normal inspection and not as a result of any complaint. Thirteen Shop keepers were prosecuted for infringement of law.

(c) These are shops of fruit merchants, which provide sleeping accommodation to paledars and out-station customers after 8.30 p.m. So far no complaint of any inconvenience to the residents of the locality has been received by the Labour Commissioner, Delhi.

CHAMBAL SCHEME FOR RAJASTHAN

6341. SHRI D. N. PATODIA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that an Indo-U.N. team will tackle the problems in the Chambal Scheme in Rajasthan;

(b) whether the team apart from taking steps to improve the water table of the river Chambal will also initiate action to demonstrate in reclamation or development of the ravines to make them suitable for agriculture; and

(c) if so, the details of the scheme taken up by the team?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, Sir.

(b) and (c). A Project for "Land and Water Use and Management in the Chambal Irrigated Area in Rajasthan" has been taken up with assistance from the U.N.D.P. (SF). The purpose of the Project is to evolve effective solutions to the soil and water management problems of the irrigable area commanded by the Chambal Project through the implementation of pilot schemes. The Project does not visualise the reclamation of ravine areas, which is being tackled separately by the State Government with technical assistance and advice from the Centre.

IMPORT OF RICE FROM U.A.R.

6342. SHRI SRADHAKAR SUpAKAR: Will the Minister of FOOD AND AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 570 on the 23rd July, 1968 and state:

(a) the total quantity of rice likely to be imported from U.A.R. as a result of the recent negotiation by the Ahuja Mission; and

(b) the total C.I.F. cost of imports?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) A quantity of 40 thousand metric tons of rice had been purchased from the U.A.R. for import during 1968.

(b) Since the Government still contemplate some purchases of rice from abroad, it would not be in the public interest to disclose the price at which rice has been purchased from the U.A.R. this year.

IMPORT OF TRACTOR SPARE PARTS

6343. SHRI S. R. DAMANI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether a decision has been taken to issue licences for the import of tractor spare parts;

(b) the annual requirements of such imports and whether an estimate has been made of tractors rendered unserviceable for want of spare parts; and

(c) the efforts made to meet the requirements by the indigenous manufacture of spare parts?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). The required information is being collected and will be laid